

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

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**ORDERS OF THE TRIBUNAL**

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01.02.2013

CP 03/2013 (OA No. 846/2012)

Mr. A.K. Bhargava, Counsel for applicant.  
Mr. Mukesh Agarwal, Counsel for respondents.

Since the OA has been decided, in view of this the present Contempt Petition has become infuctuous and the same stands dismissed as having become infructuous. Notices issued to the respondents are hereby discharged.

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*K. S. Rathore*  
(Justice K.S.Rathore)  
Member (J)

*ahq*